

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE:
CENTRAL DISTRICT: DELHI.**

ORDER

Due to official exigencies and in partial modification of Duty Roster bearing No. 9877-9948/CMM/Central/DR/2020 dated 31-08-2020 for the month of September-2020, it is hereby ordered that Ld. Metropolitan Magistrates, Central District mentioned hereunder shall work as Duty Magistrate on the dates mentioned against their names. Rest of conditions shall remain unchanged.

Sl No.	Name of Magistrates	Day of duty
1	Sh. Chander Mohan, Ld. MM C-61, Saket Court Residential Complex, Delhi Mob. 9650696147 (In place of Ms. Arjinder Kaur, Ld. MM)	24-09-2020
2	Ms. Arjinder Kaur, Ld. MM B-402, Judicial Officers Residential Complex, Sec. 26, Rohini, Delhi. Mob. 7222991742 (In place of Sh. Chander Mohan, Ld. MM)	28-09-2020



(ARUL VARMA)

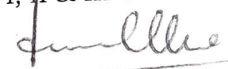
Chief Metropolitan Magistrate
Central District, THC, Delhi

Dated: 23-09-2020

No. 10478-10550/CMM/Central/DR/2019

Copy forwarded for information and necessary action to:

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi
(Through Ld. District & Sessions Judge (HQ), Delhi.
02. The Ld. District & Sessions Judge (HQ), Delhi.
03. The Ld. Officer Incharge, Pool Car, Tis Hazari Courts, Delhi
04. The Ld. CMMs, all districts, Delhi/New Delhi
05. The Ld. Secretary, Delhi Legal Services Authority, Central, THC, Delhi
06. The Administrative Civil Judge, Central District, Delh.
07. The Ld. ACMMs/ MMs, Central District, THC, & Railway Courts, Delhi
08. The Ld. Principal Magistrate, JJB-I, II & III, Delhi/New Delhi
09. The Director of Prosecution, Tis Hazari Courts, Delhi.
10. The Commissioner of Police, & DCsP of North, Central & West District, Delhi.
11. The I G Prison, Tihar Jail, Delhi/New Delhi
12. The Secretary Bar Association, THC/PHC/ KKD/Rohini/Dwarka/Saket Courts Delhi
13. The A.O.(J), Nazarat Branch/Filing O/O the District & Sessions Judge(HQ) Delhi.
14. The A.O. (J), Computer Branch, Central District, Delhi.
15. The Care Taking Branch, Tis Hazari Courts, Delhi.
16. The Superintendent Jail, New Delhi/Lock Up Incharge, Tis Hazari Courts, Delhi.
17. For uploading on Central Web-Site Committee through LYAER.
18. The video conferencing Room, Tis Hazari Courts, Delhi.
19. Cash Branch, Tis Hazari Courts, Delhi.
20. Reader to CMM, Central District, Delhi.
21. The Dealing Assistant (Leave), Judicial Branch and Admn. Branch-I, II & III Central District.
22. The Guard file.



(ARUL VARMA)

Chief Metropolitan Magistrate
Central District, THC, Delhi